

**NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION
GOVT. OF INDIA**

(Constituted under the Consumer Protection Act, 1986)

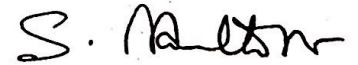
13th July, 2020

NOTICE

In continuation to the Notices dated 1st June, 2020; 2nd June, 2020; 9th June, 2020 and 26th June, 2020, it is notified for information of all the concerned that the cases listed before the National Consumer Disputes Redressal Commission from 16th July, 2020 to 31st July, 2020 for **conventional hearing (physical court hearing)** shall stand adjourned in the following manner:

Present date of hearing	New date of hearing
16.07.2020	28.09.2020
17.07.2020	29.09.2020
20.07.2020	30.09.2020
21.07.2020	01.10.2020
22.07.2020	05.10.2020
23.07.2020	06.10.2020
24.07.2020	07.10.2020
27.07.2020	08.10.2020
28.07.2020	09.10.2020
29.07.2020	12.10.2020
30.07.2020	13.10.2020
31.07.2020	14.10.2020

By Order



(S. Hanumantha Rao)
Joint Registrar

Copy to:

1. The Deputy Registrar
2. AR (CC), AR (Listing), AR (FA), OSD (RP)
3. Notice Board, NCDRC
4. SO (IT), with a request to upload the same on the website of NCDRC